

16.11 hrs.

FREEDOM OF RELIGION BILL

SHRI G. S. REDDI (Miryalguda): I beg to move for leave to introduce a Bill to provide for ensuring the freedom of belief, worship and conscience as guaranteed in the Constitution

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for ensuring the freedom of belief, worship and conscience as guaranteed on the Constitution."

The motion was adopted.

SHRI G. S. REDDI: Sir, I introduce the Bill.

16.12 hrs.

BEEDEI AND CIGAR WORKERS (CONDITIONS OF EMPLOYMENT) AMENDMENT BILL

SHRIMATI GEETA MUKHERJEE (Panskura): I beg to move for leave to introduce a Bill to amend the Beedi and Cigar Workers (Conditions of Employment) Act, 1966.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Beedi and Cigar Workers (Conditions of Employment) Act, 1966."

The motion was adopted.

SHRIMATI GEETA MUKHERJEE: Sir, I introduce the Bill.

16.12 hrs.

CONSTITUTION (AMENDMENT) BILL

(SUBSTITUTION OF ARTICLE 81 ETC.)

SHRIMATI GEETA MUKHERJEE (Panskura): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRIMATI GEETA MUKHERJEE: Sir, I introduce the Bill.

16.12 hrs.

CONSTITUTION (AMENDMENT) BILL

(AMENDMENT OF ARTICLE 16)

SHRIMATI GEETA MUKHERJEE (Panskura): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRIMATI GEETA MUKHERJEE: Sir, I introduce the Bill.

16.13 hrs.

CONSTITUTION (AMENDMENT) BILL

(INSERTION OF NEW ARTICLE 342A)

SHRIMATI GEETA MUKHERJEE (Panskura): Sir, I beg to move for